

Serial No. 08.
Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No. 6 of 2021

Date of order: 16.12.2021

Registrar General High Court of Meghalaya Vs. State of Meghalaya

Coram:

Hon'ble Mr. Justice Sanjib Banerjee, Chief Justice
Hon'ble Mr. Justice W. Diengdoh, Judge

Appearance:

For the Petitioner/Appellant(s) :

For the Respondent(s) : Mr. A. Kumar, AG with
Mr. S. Sengupta, Addl. Sr. GA

The State's detailed report in terms of the order dated December 6, 2021 is ready and may be filed. Since the number of covid cases in the State has been on the decline, let the matter appear in the first week of February, 2022.

However, the State should not relent on the vaccination drive or trying to persuade people to take the vaccination or even provide for disincentives upon refusal.

List on February 1, 2022.

(W. Diengdoh)
Judge

(Sanjib Banerjee)
Chief Justice

Meghalaya
16.12.2021
"Sylvana PS"

Serial No. 15
Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No. 6/2021

Date of Order: 06.12.2021

Registrar General High Court of Meghalaya Vs. State of Meghalaya

Coram:

Hon'ble Mr. Justice Sanjib Banerjee, Chief Justice
Hon'ble Mr. Justice W. Diengdoh, Judge

Appearance:

For the Petitioner/Appellant (s) : -

For the Respondent (s) : Mr. A. Kumar, AG with
Mr. S. Sengupta, Addl. Sr. GA
Mr. A. Kharwanlang, GA
Mr. S. Saraogi, GA

The matter pertains to the action taken by the State to deal with the pandemic.

It appears that there are reservations in certain quarters regarding vaccination. The State should adopt an aggressive policy in undertaking awareness drives and trying to convince people to vaccinate themselves, not only for their own benefit, but also for the protection of others.

The State says that vaccines are available in sufficient quantity.

A detailed report as to the extent of vaccination conducted till the end of November, 2021 should be filed when the matter appears ten days hence. It may serve the State well if the District Councils and other authorities, including the Meghalaya State Legal Services Authority, also undertake a campaign to educate people and convince them to take the vaccination.

It will also be open to the State to formulate rules or guidelines so that persons unwilling to take vaccination do not expose themselves to others.

List the matter on December 16, 2021.

(W. Diengdoh)
Judge

(Sanjib Banerjee)
Chief Justice

Meghalaya
06.12.2021
"Santosh, P.S."

Serial No. 07
Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No. 06/2021

Date of Order: 21.10.2021

Registrar General High Court of Meghalaya Vs. State of Meghalaya

Coram:

Hon'ble Mr. Justice Ranjit More, Chief Justice

Hon'ble Mr. Justice H.S. Thangkhiew, Judge

Appearance:

For the Petitioner/Appellant (s) :

For the Respondent (s)

: Mr. A. Kumar, AG with
Mr. S. Sengupta, Addl. Sr. G.A.
Mr. AH. Kharwanlang, G.A.

Mr. A. Kumar, learned AG at the outset submitted that he has received the report from the various Government Authorities in response to the report of the District Legal Services Authority. He request some more time to submit the response to the report of the District Legal Services Authority. Request granted.

Stand over to 11.11.2021.

(H.S. Thangkhiew)
Judge

(R. More)
Chief Justice

Meghalaya
21.10.2021
"S.K. Yadav, P.S."

Serial No.04

Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

PIL No.6/2021

Date of Order: 23.09.2021

Registrar General, Vs. State of Meghalaya
High Court of Meghalaya

Coram:

Hon'ble Mr. Justice Biswanath Somadder, Chief Justice
Hon'ble Mr. Justice H.S. Thangkhiew, Judge

Appearance:

For the Petitioner/Appellant(s) : -

For the Respondent(s) : Mr. A. Kumar, Advocate General

i) Whether approved for reporting in Law journals etc.: No

ii) Whether approved for publication in press: No

On the prayer of the learned Advocate General, we adjourn this matter till 21st October, 2021, giving the State further time to consider the reports – both summary as well as detailed – as submitted by the Secretaries of various District Legal Services Authorities earlier and respond accordingly.

(H.S. Thangkhiew)
Judge

(Biswanath Somadder)
Chief Justice

Meghalaya

23.09.2021

"Tiprilynti-PS"